

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 646/2016

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. RRB Master Holdings Ltd. & Ors.

..... Petitioner

Order deliver on 18.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)	:	Shri Sandeep Bhuraria, Advocate Shri Dinesh Kapoor, Advocate Ms. Radhika Khurana, Advocate
For Regional Director	:	Shri Manish Raj, Company Prosecutor
For official Liquidator	:	Ms. Chetana Kandpal, Company Prosecutor

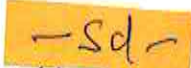
ORDER

Advocate for the petitioner has filed two sets of the petition on 11.7.2017. Today, he filed two copies of RD report which was filed before the Hon'ble High Court of Delhi.

OL has filed its report on 17.7.2017.

The representative of RD requested for two weeks time to file original RD report.

List the matter on 01.08.2017.


(Shiv Ram Bairwa)
Registrar